

HIGH COURT OF SIKKIM
Record of Proceedings

I.A. No.01 of 2024 in CRL.L.P/49/2024/(Filing No.)

STATE OF SIKKIM

APPLICANT

VERSUS

ANUP

RESPONDENT

Date: 17.02.2025

CORAM:

THE HON'BLE MRS. JUSTICE MEENAKSHI MADAN RAI, JUDGE

For Applicant Mr. Shakil Raj Karki, Additional Public Prosecutor.

For Respondent None present.

ORDER

The Respondent is not present today.

Notice was not served on the Respondent on account of insufficient address as per the Registry's report.

Learned Additional Public Prosecutor undertakes to furnish the full and proper address of the Respondent and seeks re-issuance of Notice thereafter.

Re-issue Notice to the Respondent on the proper address being furnished by the State-Applicant.

List on 06-03-2025.

Judge
17.02.2025